

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

Original Application No: 285/92

Date of Decision: 30.4.1998

Smt. S. S. Sawant

Applicant.

Shri G. S. Walia

Advocate for
Applicant.

Versus

Union of India & Ors.

Respondent(s)

Shri V. S. Masurkar

Advocate for
Respondent(s)

CORAM:

Hon'ble Shri. Justice R.G. Vaidyanatha, Vice Chairman

Hon'ble Shri. P.P. Srivastava, Member (A)

- (1) To be referred to the Reporter or not? ~~~
- (2) Whether it needs to be circulated to ~~~ other Benches of the Tribunal?

(P.P. SRIVASTAVA)
MEMBER (A)

Respondent
(R.G. VAIDYANATHA)
VICE CHAIRMAN

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

DA NO. 285/92

Thursday this the 30th day of April, 1998

CORAM: Hon'ble Shri Justice R.G.Vaidyanatha, Vice Chairman
Hon'ble Shri P.P.Srivastava, Member (A)

Smt. S. S. Sawant,
Chief Clerk,
Statistical Branch,
F.A. & C.A.O., (WST)'s Office,
Churchgate, Bombay-400 020.

By Advocate Shri G.S.Walia ... Applicant

U/S.

1. Union of India through the General Manager, Western Railway, Churchgate, Bombay.
2. Financial Adviser & Chief Accounts Officer (WST), Western Railway, Churchgate, Bombay.
3. Chief Personnel Officer, Western Railway, Churchgate, Bombay.

By Advocate Shri V.S.Masurkar

... Respondents

0 R D E R

(Per: Shri Justice R.G.Vaidyanatha, VC)

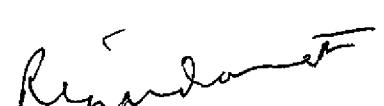
In this OA, the only dispute between the parties is that whether the applicant is entitled to seniority from the date of promotion or from the date of empanelment. The Division Bench consisting of two Members had expressed different views on this matter. Then the matter was referred to Third Member. The Hon'ble Chairman heard both sides and gave his opinion that the applicant is not entitled to seniority from 2.3.1989.

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as claimed by her but she will get seniority only from the date of promotion. In view of the majority opinion of Members, the applicant is not entitled to any relief. Accordingly, the OA. is dismissed. No orders as to costs.



(P.P.SRIVASTAVA)
MEMBER (A)



R.G.Vaidyanatha
(R.G.VAIDYANATHA)
VICE CHAIRMAN

mrj.